

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

I.a. No. 2 in CIVIL APPEAL NO. 798 OF 2007

PROVINCIAL CO-OP. D.F. LTD. & ORS.

APPELLANTS

VERSUS

AJEET SINGH

RESPONDENT

O R D E R

Application is allowed.

Matter be restored to its original number.

.....J
[HARJIT SINGH BEDI]

.....J
[J.M. PANCHAL]

NEW DELHI
JANUARY 25, 2010.